

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I SECTION-I)

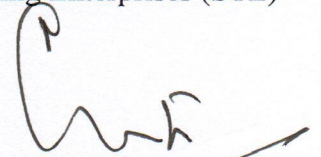
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 17 /2015-2020
NEW DELHI, DATED THE 04 JULY, 2019

Subject: Issue of Advance Authorization where import item is 'Pulses' and/or 'Peas' of any kind falling under restricted/prohibited category .

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Director General of Foreign Trade hereby disallows issue of Advance Authorisations, where input item is 'Pulses' and/or 'Peas' of any kind that fall under restricted/prohibited (including quota/STE) category, with immediate effect.

2. **Effect of this Public Notice:** Advance authorisations shall not be issued, where import item is 'pulses' and/or 'Peas' of any kind, which is under restricted/prohibited/State Trading Enterprises (STE) lists.



(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
Ex-officio Additional Secretary to Government of India
e-mail: dgft@nic.in

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